

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 228**  
**(IB)-266(ND)2019**  
**IA/3975/2020**

**IN THE MATTER OF:**

**Mr. R. Tarkeshwar Narayan**

...

**Applicant/Petitioner**

**Vs.**

**M/s. Horizon Buildcon Pvt. Ltd.**

...

**Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 06.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Ms. Mayuri Raghuvanshi Adv. Mr. Vyom Raghuvanshi Adv. Mr. Purvat Wali Adv. for Respondent Indian Overseas Bank, Mr. Abhishek Anand and Mr. Viren Sharma for Resolution Professional, Adv. Mrinali Prasad, Mr. Aishvary Vikram for Applicant in I.A. 3975/2020

**ORDER**

Renotify this case on 03.09.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**